

V Addl. District and Sessions Court, Tiptur
Cause list on 12.06.2020

MORNING SESSION

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	CrI.R.P.10003/2018	Ranganatha v/s State by Turuvekere Police	Respondent arguments	Dakshinamurthy.M.K Public Prosecutor
2	S.C.10007/2014	State by Chikkanayakanahalli Police v/s Bhagyamma & others	Arguments	Public Prosecutor S.S
3	CrI.A.10005/2018	K.Rathnamma v/s P.V.Santhosh Kumar	Arguments	B.G.K
4	CrI.A.10007/2018	Teja @ Suma.S v/s Ranganatha Swamy.H.S & others	Arguments	Sathish.B
5	CrI.A.10018/2018	State by Chikkanayakanahalli Police v/s Ranganatha Swamy.H.S & others	Arguments	Public Prosecutor
6	CrI.A.10027/2018	Nazeer Ulla v/s Jagadeesh.S.J	Arguments	Krishnamurthy.B.G

7	CrI.A.10028/2018	Meenakshigowda @ Sannappa v/s State by Tiptur Town Police & another	Arguments	Puppanna.M.S Public Prosecutor
8	S.C.10028/2018	State by Honnavalli Police v/s Kumaraiah & others	Arguments	Public Prosecutor B.P.Rajendraprasad
9	CrI.Misc.10110/2020	Raja v/s State by Turuvekere Police	Arguments	Umesha.G Public Prosecutor
10	P & Sc.10004/2020	D.N.Nagarathna v/s Nil	Hear on I.A	Nagaraju.K
AFTERNOON SESSION				
11	R.A.10033/2018	Jayamma & others v/s Chikkannappa	Arguments	Krishnamurthy.B.G
12	Civil Misc.10007/2017	Lakshmiddevamma v/s Power Grid Corporation India Ltd., represented by it's manager	Hear on I.A	K.R.N

13	Civil Misc.10001/2018	Shivanna v/s The Executive Engineer (KPTCL) & another	Hear on I.A	M.E.N
14	Civil Misc.10002/2018	Veeranna v/s The Executive Engineer (KPTCL) & another	Hear on I.A	M.E.N
15	Civil Misc.10015/2018	Rajegowda v/s The Executive Engineer (KPTCL) & another	Hear on I.A	M.E.Nijalingappa
16	Civil Misc.10016/2018	Shankaraiah v/s The Executive Engineer (KPTCL) & another	Hear on I.A	M.E.Nijalingappa
17	Civil Misc.10045/2018	Panchakshari v/s The Executive Engineer (KPTCL) & another	Hear on I.A	M.E.N
18	Civil Misc.10059/2018	Sadashivayya v/s The Executive Engineer (KPTCL) & another	Hear on I.A	K.R.Nagesh

19	R.A.10038/2018	Komala & others v/s D.S.Sukanya & others	Hear on I.A	Udayakumar.T.K
20	R.A.10039/2018	K.M.Shashikumar v/s Chikkanna & others	Hear on I.A	K.R.Dayananda D.P.P

Date: 11.06.2020

Place: Tiptur

Sd/-
V Addl. District and Sessions, Judge
Tiptur.

Senior Civil Judge and JMFC Court, Tiptur

Cause list on 12-06-2020

Morning session

Sl. No.	Case No.	Parties Names	Stage	Advocate Name
1	RA 34/2014	H. Sujatha V/s M.S Kiran Kumar @ Babu	Arguments	XXXX
2	RA 01/2015	G.T Jayashankaramma V/s S. Shashirekha	Arguments	TKU
3	RA 57/2016	Venkatappa Vs H.S.Vishwanatha	Arguments	BR
4	RA 29/2016	Kallappa V/s R. Maheshwaraiah	Arguments	XXX
5	RA 22/2011	Shankarappa V/s Ramaiah	Arguments	Vasanthkumar D.
6	Misc 3/2016	sA. Praveena V/s P.V. Prabakara	Arguments	HL
7	RA 9/2017	G.Kalpana Vs D.R.Gangadharaiah	Arguments	SS
8	RA 4/2019	Manjunatha Vs Mahadevaiah	Arguments	KN
9	RA 53/2018	Shankaraiah V/s Gowramma	Arguments	MCN
10	RA 55/2018	Kempadevamma V/s	Arguments	NNS

Dakshinamurthy

Senior Civil Judge and JMFC Court, Tiptur

Cause list on 12-06-2020
Afternoon session

Sl. No	Case No.	Parties Names	Stage	Advocate Name
11	RA 59/2018	Rangaswamy V/s Kamamma	Arguments	KSRI
12	RA 61/2018	Manjunath V/s Maheshwaraiah	Arguments	SS
13	RA 62/2018	Manjamma V/s Anusuyama	Arguments	HCR
14	RA 64/2018	Nagarathnamma V/s Shashikala	Arguments	KBB
15	RA 65/2018	Pushpa V/s P.R. Mahesh	Arguments	BGK
16	RA 66/2018	Grama Panchayath V/s Kallappa	Arguments	HL
17	RA 67/2018	Ananda V/s Junjaiah	Arguments	TKU
18	RA 68/2018	Abdul Rehaman V/s Sahana Nawaz	Arguments	TKU
19	RA 70/2018	Chandrashekar V/s Mohammed Sahfi	Arguments	KRD
20	RA 1/2019	Sannabyatappa V/s Channaveeregowda	Arguments	TNN

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**Cause list on 12-06-2020
Morning session**

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	OS 211/2013	I.C. Swarnalingaraju V/s Hemavathi and another	For arguments	KSRI / TKU / MBK
2	EX 58/2019	N.Sujatha and another V/s M.Basavaraju and others	For Hearing	HSK / KSRI
3	OS 374/2017	G.Nagaraju V/s Hemakantha and others	For arguments	KNG / SS
4	OS 241/2018	M.K. Padhama V/s Puttamma and others	For arguments	MRG / HL
5	Cmis 443/2016	Asha V/s Venkatesh	For hearing reply	BGK / BSS
6	CC 209/2016	Basavarajappa V/s Noothana	For argument	GRM / CV
7	CC 1633 /2014	Rural P.S V/s Sridhara	For arguments	APP / MCN
8	CC 1681/2015	Town P.S V/s Prasannakumar and another	For hearing	APP / HCR
9	CC 1499/13	Excise P.S V/s Hemanth and others	For arguments	APP/SS
10	CC 87/2016	Sunandamurthy V/s Thimmegowda	For hearing	TKR / TBR
Afternoon session				
11	OS 445/2015	Prema V/s Gangamma	For hearing	NRR / GSM
12	OS 23/2019	Somashekaraiah V/s Shivakumar	For hearing	BKC / KLA
13	OS 107/2015	Sowbhagyamma and others V/s Vishalakshamma	For hearing	KSRI / SS
14	FDP 11/2018	Nagharathamma V/s Shankamma	For hearing	TKU / KSRI
15	OS 152/2016	Sudhakar V/s Shanthamma	For hearing	MRG / GRM
16	OS 377/2016	Khurshidunnisa and others	For arguments	FK / MRG
17	OS 205/2012	Bhuvaneshwari Education Society Govind Raj Sing V/s S.L Kappannaswamy	For arguments	SVS / TKU / BCB
18	O.S 25/2015	Savithramma V/s Boregowda and others	For hearing	KSRI / TKR
19	CC. 433/2014	Shadakshari V/s Ramesh	For hearing	BCB / HL
20	CC.1377/2014	Y.S. Dakshinamurthy V/s K.B. Chidanandaswamy	For hearing	CCG / MKY

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